

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2720  
TO BE ANSWERED ON 09.07.2019**

**WELFARE OF DE-NOTIFIED, NOMADIC AND SEMI-NOMADIC TRIBES**

**2720. SHRI GAJANAN KIRTIKAR:  
SHRI SANJAY SADASHIV RAO MANDLIK:  
SHRI ASHOK MAHADEORAO NETE:  
SHRI SUDHEER GUPTA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has not made key appointments to the Board for development and welfare of De-notified, Nomadic and Semi-nomadic communities announced in February;
- (b) if so, the details thereof and the reasons for the delay;
- (c) whether the Government had set up any committee under NITI Aayog to identify de-notified tribes, nomadic tribes, semi-nomadic tribes and notified tribes that are not yet formally classified;
- (d) if so, the details thereof along with the mandate of the said committee;
- (e) whether the Government proposes to implement the recommendations of Renke Commission and Idate Commission set up for these communities; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

- (a) & (b): As per the cabinet approval the following action has already been taken regarding key appointments to the Board for development and welfare of De-notified, Nomadic and Semi-nomadic communities:
- I. Appointment of Chairperson and Members of the Board has been notified vide gazette notification dated 11.03.2019.
  - II. Joint Secretary, D/o Social Justice and Empowerment has been appointed as ex-officio Member of the DWBDNCs vide gazette notification dated 26.06.2019.
- (c) & (d): Yes, a committee under the Chairmanship of Vice Chairman, NITI Aayog has been setup to complete the process of identification of the De-notified, Nomadic and Semi-Nomadic

Communities that have not yet been formally classified by the National Commission for De-Notified, Nomadic and Semi-Nomadic Tribes (NCDNT) also known as Idate Commission.

(e)&(f): Pursuant to announcement made by Hon'ble Finance Minister during interim budget speech and after consideration of the recommendations made by the National Commission for Denotified, Nomadic and Semi-Nomadic Tribes (NCDNT), also known as Idate Commission, a proposal was sent vide Cabinet Note dated 15<sup>th</sup> February, 2019 soliciting approval of the Cabinet for Setting up a Development and Welfare Board for Denotified, Nomadic and Semi-Nomadic Communities (DWBDNCs) and Setting up of a Committee under the chairpersonship of Vice-Chairman, NITI Aayog alongwith three members to be nominated by the Government of India, to complete the process of identification of the Denotified, Nomadic and Semi-Nomadic Communities (DNCs) that have not yet been formally classified.

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